

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	EX 58/2012 (SUMMONS)		MARE GOWDA.G Vs THE SPECIAL LAND ACQUISITION OFFICER	P KRISHNAPPA H C SUNDARESH
2	O.S. 1566/2013 (SUMMONS) IA/1/2013		Bharathi Vs Munidasappa	S B Madhu
3	O.S. 23/2014 (SUMMONS) IA/1/2014 IA/2/2014		Chinnappa Vs Renjini	K. Rajendra Prasad
4	O.S. 1058/2015 (SUMMONS) IA/1/2015		Prabhu Ram R Vs Rajaram S N	Arvind Kumar
5	O.S. 1174/2015 (SUMMONS) IA/1/2015		Nirmala T Vs Thimmegowda	ANJAN GOWDA N
ARGUMENTS BY ADV. DEFTS.				
6	O.S. 1562/2012 (ARGUMENTS.) IA/1/2012		Kurshid Unnisa alias Khurshid begum Vs Mohammed Fazil alias farusabi	K.Chandranath Ariga
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
7	O.S. 991/2018 (SUMMONS) IA/1/2018		Muniswamaiah B Vs Venkatachalaiah	Eshwarappa
8	O.S. 1834/2019 (SUMMONS) IA/1/2019		MUTHURAYA Vs MAHENDRAN	LOKESH BOOVANAHALLI
9	O.S. 561/2020 (SUMMONS) IA/1/2020 IA/2/2020		Sumarani Vs Pushplatha B H	DHANANJAYA.P.R.
10	O.S. 1386/2019 (A.D.R) IA/1/2019		Suryanarayana P Vs Divya Natchi	V A R S
11	O.S. 1387/2019 (A.D.R) IA/1/2019		Mala Vs Divya Natchi	V A R A
12	O.S. 1388/2019 (A.D.R) IA/1/2019		M S H PRASAD Vs DIVYA NATCHI	V A R S
<u>3:00 P.M - 4:00 P.M</u>				
PLNTF EVIDENCE				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1919/2014 (EVIDENCE.) IA/1/2014		Pushpa Vs Ravikumar Reddy S V	C Prakash
14	O.S. 159/2015 (EVIDENCE.) IA/1/2015		Ramesh Vs Munegowda A V	MUNIRAJU K N
15	R.A. 21/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Thimmaraju T A Vs M/s Hindustn Petroleum Corporation Ltd., Rep. by Sudhir Kumar Soni	Y N S R
16	O.S. 46/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018		Kum. Shruthi Vs Lakshmi Devi	L S Associates
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
17	O.S. 1249/2015 (EVIDENCE.) IA/1/2015	10-11-2020	Sarvamangala Vs Malikarjunaiah A C	MUNIRAJU K N
DEFN EVIDENCE				
18	O.S. 1305/2015 (EVIDENCE.) IA/1/2015	10-11-2020	Vanitha Vs Krishnappa K M	Muthuraju A
PLNTF EVIDENCE				
19	O.S. 688/2015 (EVIDENCE.)	10-11-2020	Narayani Group of Educational Institutions Vs Tahir Ahmed S	Krishna Naik
20	O.S. 1657/2014 (SUMMONS) IA/1/2014	11-11-2020	Nagesh C Vs Anjinamma	Ambresh
AMENDMENT				
21	O.S. 212/2015 (SUMMONS) IA/1/2015	11-11-2020	Kunjamma alias Muniyamma Vs Muniyellappa	J.C.KUMAR
AWAIT RECORDS				
22	R.A. 118/2015 (SUMMONS) IA/1/2015	11-11-2020	Govardhana Vs State of Karnataka	SRINIVASA GOWDA
AWAIT SUMMON/NOTICE				
23	O.S. 2072/2014 (SUMMONS)	11-11-2020	Ramesh K T Vs The State Karnataka by its Chief Secretary	MANIVANNAN .G

OBECTION

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 430/2015 (SUMMONS) IA/1/2015	11-11-2020	Puttaramaiah Vs Muniyalamma	G Srinivasa Prasanna
25	O.S. 1041/2015 (SUMMONS) IA/1/2015	11-11-2020	Munishamappa Vs Munishamappa	RAMU.M
26	O.S. 1552/2015 (SUMMONS) IA/1/2015	11-11-2020	Mallamma Vs Munichikkappa	GOVINDA GOWDA ASSOCIATES
STEPS				
27	O.S. 1090/2015 (SUMMONS) IA/1/2015	11-11-2020	Ramaswamy Vs Johny T V	
28	O.S. 850/2018 (SUMMONS) IA/1/2018	13-11-2020	Ashalatha Vs Vinod Kumar	Siddappa
29	EX 60/2018 (SUMMONS)	13-11-2020	M/s YUKEN INDIA LTD Vs GALLIUM INDUSTRIES LTD.	B.S.ARAVINDA BABU
AWAIT SUMMON/NOTICE				
30	O.S. 1086/2018 (SUMMONS) IA/1/2018	13-11-2020	SAVITHRI KADAM Vs SOMAJIRAO	S. ESWARA GOWDA
OBECTION				
31	O.S. 229/2018 (SUMMONS) IA/1/2018	13-11-2020	Nanjamma Vs Byarappa	C N Madhu
32	M.C. 211/2018 (SUMMONS)	13-11-2020	Shivakumar Vs Shanthamma	KN
STEPS				
33	EX 41/2018 (SUMMONS)	13-11-2020	Krishna M alias Munikrishnappa M Vs Kavi Sumangala	
SUMMONS				
34	O.S. 1818/2015 (SUMMONS) IA/1/2015	13-11-2020	Yagappa Vs Chinnamma	M.D.SRINIVAS
35	O.S. 1259/2018 (SUMMONS) IA/1/2018	13-11-2020	AMALAMM Vs MEKELA SELVARAJ	Y.N.SATHYANARAYAN RAO
CROSS EXAMINATION OF PW				
36	O.S. 1993/2015 (EVIDENCE.) IA/1/2015	17-11-2020	Manohara B S Vs Moksha Veerandra	K.ABHINAV ANAND

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 1042/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	17-11-2020	Narendra K N Vs Gayathri A	Chandrashekar C
38	G and WC 3/2018 (EVIDENCE.)	17-11-2020	FUHAID NAZIR AHMED Vs LUBNA THABSEEM PALLIKERE	GOVINDRAJ
PLNTF EVIDENCE				
39	O.S. 1659/2015 (EVIDENCE.) IA/1/2015	17-11-2020	Srinivasa Reddy P K Vs Ramesh H J	KRISHNA REDDY
40	O.S. 1595/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	17-11-2020	Ramakka Vs Gowramma	Manjunatha B.V.
41	O.S. 193/2018 (EVIDENCE.)	17-11-2020	Ramanjanappa Vs Muniyappa	C Manjunath
42	Misc 31/2018 (EVIDENCE.)	17-11-2020	Muniraju G Vs Hanumantharaya	H V Marigowda
43	O.S. 1887/2018 (SUMMONS) IA/1/2018 IA/2/2018	30-11-2020	Babureddy Vs Satish H N	B Somasekar
AMENDMENT				
44	O.S. 1639/2018 (SUMMONS) IA/1/2018	30-11-2020	Narayanappa Vs Fathimabee	Srinivas
AWAIT COMMISSIONER WARRANT/REPORT				
45	FDP 33/2018 (SUMMONS)	30-11-2020	Shankara Vs Puttananjappa	S K S
NOTICES				
46	O.S. 1509/2018 (SUMMONS) IA/1/2018	30-11-2020	Ramaanjini H Vs Rajanna H	P R Dhananjaya
OBECTION				
47	FDP 24/2019 (SUMMONS) IA/1/2019	30-11-2020	Bharathi M Vs Arathi P Seshu	D R S
STEPS				
48	O.S. 1617/2018 (SUMMONS) IA/1/2018	30-11-2020	Mariyappa Vs Lakshamma	K G Ramakrishnaiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	Misc 126/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-11-2020	Manjunath C Vs Narayanamma	S S
SUMMONS				
50	O.S. 1566/2018 (SUMMONS) IA/1/2018	30-11-2020	MUNIRATHNAMMA Vs MANJUNATHA D	K S Nataraj
51	O.S. 261/2019 (SUMMONS) IA/1/2019	30-11-2020	Raju N Vs Nanjappa	Shivanna
52	O.S. 482/2019 (SUMMONS) IA/1/2019	30-11-2020	Ananda Kumari Vs Patalappa	Somashekara Reddy V G
53	O.S. 325/2012 (SUMMONS) IA/1/2012 IA/2/2012	07-12-2020	INAYATHULLA SHARIFF Vs KHALEELULLA SHARIFF	SYED KHALEEL PASHA DAYANANDA
AWAIT COMMISSIONER WARRANT/REPORT				
54	FDP 1/2013 (SUMMONS)	07-12-2020	Raghupathy.C.R Vs Sokkamma	N.Sridhar
(O.S./0001034/2005)				
AWAIT SUMMON/NOTICE				
55	O.S. 900/2013 (SUMMONS) IA/1/2013	07-12-2020	Lakshamma Vs Thathappa	M Yadavamurthy
56	O.S. 734/2014 (SUMMONS) IA/1/2014	07-12-2020	Hemakka Vs Akkayamma	D A Shivakumar
57	M.A. 7/2020 (SUMMONS) IA/1/2020	07-12-2020	Vijayamurthy Vs Ramakrishnappa C	M T
58	O.S. 162/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-12-2020	Arjun C Vs Krishnareddy V	R Gopal Reddy
NOTICES				
59	O.S. 420/2014 (SUMMONS) IA/1/2014	07-12-2020	Gowramma Vs Nagarajaiah G N	S Ravishankar
60	O.S. 721/2020 (SUMMONS) IA/1/2020	07-12-2020	INDIRAMMA Vs PRAKASH D S	NAGENDRA MUNIYAPPA
OBJECTION ON IA				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 1622/2014 (SUMMONS) IA/1/2014 IA/2/2014	07-12-2020	Vittal Krishna K G Vs Kempegowda K N	B V G
STEPS				
62	O.S. 1581/2013 (SUMMONS) IA/1/2013	07-12-2020	Kanakamma Vs Motappa	S N T
63	O.S. 1836/2019 (SUMMONS) IA/1/2019	07-12-2020	Gopi Reddy V Vs Narayanaswamy M K	Kumara
SUMMONS				
64	O.S. 344/2020 (SUMMONS) IA/1/2020	07-12-2020	Shobha H Vs Hanumantharayappa	L Suresh
65	O.S. 384/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-12-2020	Rashmi C Vs Chandrashkear N	Rajashekara K
66	O.S. 498/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-12-2020	Satheesh Kumar C Vs Shantha Kumari	Ranganath Reddy
67	O.S. 735/2020 (SUMMONS) IA/1/2020	07-12-2020	MANJAPPA HALASABAL Vs SHIVA KUMAR L	AMBARISH S
68	O.S. 749/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-12-2020	MANGALAGOWRI ALIAS MANGALAMMA Vs LAKSHMAIAH	PRAKASH T
69	Misc 216/2018 (NOTICE) IA/1/2018 IA/2/2018	07-12-2020	MURALIDHAR V Vs VENKATARAMANA REDDY	RAJA GOPALA NAIDU
70	EX 81/2019 (NOTICE)	07-12-2020	Sharadamma Vs The Special Land Acquisition Officer	G V K
71	EX 3/2020 (NOTICE)	07-12-2020	Damodaran K Vs Uma Gurumurthy	K Suresh
CONCILIATION				
72	M.C. 374/2019 (A.D.R)	07-12-2020	Sirisha T Vs NIL	K S Archana
MEDIATION				
73	M.C. 129/2018 (A.D.R)	07-12-2020	Asha B N Vs Santhosh Somanakuppa	Shilaja M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

B.N .SUJATHA

PRL.SENIOR CIVIL JUDGE

Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	O.S. 221/2019 (A.D.R) IA/1/2019	07-12-2020	Anasuyamma Vs Aravinda Manjunatha	B V S R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
AWAIT SUMMON/NOTICE				
1	O.S. 562/2020 (SUMMONS)		CANARA BANK REPTD BY NEHA GUPTHA Vs VENKATARAMAIAH N	R A MOHAN
NOTICES				
2	Misc 19/2009 (SUMMONS)		LOKESH REDDY Vs GOWRAMMA	H.R.ANANTHAKRISHNAMURTHY
STEPS				
3	O.S. 1283/2017 (SUMMONS) IA/1/2017		Salamma Vs Thimmakka	A Sampath
4	O.S. 1301/2017 (SUMMONS) IA/1/2017		Gangamma Vs Sharadamma	M/s Bharani Ass.
5	O.S. 1320/2017 (SUMMONS) IA/1/2017		Shyamamma Vs Doddamuniyappa	
6	O.S. 1599/2017 (SUMMONS) IA/1/2017		Purushotham B N Vs Nanjundappa	Geeta Haveri
WRITTEN STATEMENT				
7	O.S. 722/2020 (SUMMONS) IA/1/2020		PAWAN KUMAR NAGARWAL Vs NIMARATA MARWAH	RAJU P AND CO.,
8	FDP 13/2020 (NOTICE) IA/1/2020 IA/2/2020		GOWRAMMA Vs HANUMAIAH	SHRIDHAR K AND ASS
9	O.S. 743/2020 (NOTICE) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPPA	LAW ASS
10	O.S. 1825/2008 (HEARING) IA/1/2008 IA/2/2008		BABU REDDY Vs MUNI RAJA REDDY	MRM TNSR
11	O.S. 1936/2008 (HEARING) IA/1/2008		POTAPPA Vs CHIKKAPOTAPPA	PRAKASH.T.HEBBAR P.SATHISH
12	O.S. 1296/2018 (HEARING) IA/1/2018		M/s Virginia Developers Pvt. Ltd. Rep. by Manager Legal and Authorised Signatory Prakash Kumar M G Vs M/s Varun Adventures Private Ltd.	G R A
13	O.S. 156/2019 (HEARING) IA/1/2019		Nanjamma Vs Annayyappa	V Mahesh

LOK ADALATH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 669/2018 (A.D.R) IA/1/2018 IA/2/2018		Jayamma Vs Chandrashekar G	Puttaraju N H
15	O.S. 1794/2018 (A.D.R) IA/1/2018		SLV VENTURES Vs SANDEEP NANDAN KALAVA	JAGADEESH BABU B N
3:00 P.M - 4:00 P.M				
16	O.S. 66/2015 (ISSUES.) IA/1/2015		Revamma Vs Basamma	M.G SIDDALINGAIAH
17	O.S. 12/2018 (ISSUES.) IA/1/2017 IA/2/2017		VENKATESH Vs GOWTHAM REDDY	Y.N. RAMANNA
CROSS EXAMINATION OF PW				
18	O.S. 864/2009 (EVIDENCE.) IA/1/2009		SIDDAGANGAMMA Vs THAYAMMA	H.R.MANJUNATHA ABSENT
19	O.S. 1612/2013 (EVIDENCE.) IA/1/2013		Srinivasa Murthy Vs Parvathamma B V	Y N S R
20	O.S. 2114/2014 (EVIDENCE.) IA/1/2014		Raja Ghadium Vs Venkatesh	RAMANNA Y.N
FURTHER EVIDENCE FOR PLNTF				
21	O.S. 538/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Parvathamma Vs Gundeboyina Ramanaiah alias Penchalaiah	H.T. JAGANATHA
22	O.S. 1700/2015 (EVIDENCE.) IA/1/2015		Venkataramaiah C Vs Chikkanna B	
PLNTF EVIDENCE				
23	O.S. 186/2015 (EVIDENCE.) IA/1/2015		Gnanaselvi Vs Sridharan R	SHANKARACHAR. S
24	O.S. 562/2017 (EVIDENCE.)		Shakirunnisa Vs Gulab Jan	BOJARAJ
25	O.S. 172/2005 (ARGUMENTS.) IA/1/2005		NAGAVENI Vs NARAYANAMMA	K. T. DAKAPPA CKC
26	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G
27	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninithi Mala M	V V G

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 1842/2019 (ORDERS.) IA/1/2019 IA/2/2019		Vedavilasa Vs Papanna	B R Ananda
Cases listed below are adjourned due to Covid 19				
29	O.S. 839/2015 (SUMMONS) IA/1/2015	26-11-2020	Deepa Vs Papaiah	B.V.,MANJUNATHA GOWDA
30	O.S. 926/2015 (SUMMONS) IA/1/2015	26-11-2020	Mala K P Vs Papanna K C	S.R. DESHPANDE
31	O.S. 1409/2015 (SUMMONS) IA/1/2015	26-11-2020	Kanthamma Vs Nagaraj K	B H Shivakumar
32	FDP 41/2015 (SUMMONS)	26-11-2020	Shanthamma Vs Buchamma	P.SATHISH.
33	O.S. 1442/2015 (SUMMONS) IA/1/2015	26-11-2020	Deepa Vs Nagamma	V.ANANDA.
34	O.S. 1446/2015 (SUMMONS) IA/1/2015	26-11-2020	Shobha Vs Ramesh	N Munivenkatappa
35	O.S. 1614/2015 (SUMMONS) IA/1/2015	26-11-2020	Mahalakshamma Vs Poojamma	S M P
36	O.S. 1887/2015 (SUMMONS) IA/1/2015	26-11-2020	Narayanamma Vs Ammayamma	MUNIRAJU K N
37	FDP 57/2015 (SUMMONS)	26-11-2020	Lakshmaiah Reddy H Vs Venkatesh Reddy	K.M.JAGANATH
38	O.S. 237/2017 (SUMMONS) IA/1/2017	26-11-2020	Hanumanarasaiah Vs Muniswamaiah, Since deceased by his LRs Jayamma	B M A
39	O.S. 347/2017 (SUMMONS) IA/1/2017	26-11-2020	Rathamma Vs Gopala Reddy	A C Satish
40	O.S. 350/2017 (SUMMONS) IA/1/2017	26-11-2020	Lakshamma Vs Pillappa	N Anjana Gowda
41	Misc 43/2017 (SUMMONS)	26-11-2020	Yellappa N Vs B K Ramesh	
42	O.S. 655/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	26-11-2020	MANJULA Vs H.V.MANGALAMMA ALIAS MUBEEN TAJ	K.M.RAVI KUMAR
43	O.S. 656/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	26-11-2020	KRISHNAPPA.V Vs H.V.MANGALAMMA ALIAS MUBEEN TAJ	K.M.RAVI KUMAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 913/2017 (SUMMONS) IA/1/2017	26-11-2020	Rajanna Vs Siddaramakka	Ravi Kumar
45	O.S. 1060/2017 (SUMMONS)	26-11-2020	Kaveri Grameena Bank, Rep. by A Jayachandran Vs Rajanna N M	K M D
46	O.S. 1076/2017 (SUMMONS) IA/1/2017 IA/2/2017	26-11-2020	Sudeesh S Vs Chinnappa A alias Channappa	K Balakrishna
47	O.S. 1251/2017 (SUMMONS) IA/1/2017	26-11-2020	Muniyamma Vs Muniswamy	B T I
48	O.S. 1259/2017 (SUMMONS) IA/1/2017	26-11-2020	Jareena Taj Vs Syed Bhasha	
49	O.S. 1280/2017 (SUMMONS) IA/1/2017	26-11-2020	Khaja Hussain Vs Waseem Akram	Vinay Gangadharappa

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1070/2011 (SUMMONS) IA/1/2011		MANJUNATH Vs DODDAMUNIYAPPA	G.A.SRIKANTE GOWDA
2	O.S. 768/2010 (HEARING) IA/1/2010		VIMALA Vs MUNISWAMY @ APPANNA	Y.N.SATHYANARAYANA RAO
3	O.S. 423/2018 (HEARING) IA/1/2018		Rukminiyamma Vs Gopala Krishna J M	Shamprashanth
4	O.S. 612/2018 (HEARING) IA/1/2018 IA/2/2018		Asha V Vs Manjunath R	M Vishwanatha Reddy
<u>12:00 P.M - 1:00 P.M</u>				
5	O.S. 906/2010 (HEARING) IA/1/2010		NARAYANAMMA AND OTHERS Vs RAMAKKA AND OTHERS	JOSE SABASTIAN
6	O.S. 97/2016 (HEARING) IA/1/2016		Kanthamma Vs Nanjegowda M A	M S G
7	O.S. 1036/2016 (HEARING) IA/1/2016		Padmamma Vs Nanje Gowda	K N Praveen Kumar
8	M.A. 40/2016 (HEARING) IA/1/2016		Nagaraj Vs Mahendran	Lokesh
9	M.A. 41/2016 (HEARING) IA/1/2016		Nagaraj Vs George C Jemes	Lokesh
10	M.A. 42/2016 (HEARING) IA/1/2016		Nagaraj Vs Abhishek P	
11	M.A. 43/2016 (HEARING) IA/1/2016		Nagaraj Vs Kannan T	Lokesh
12	O.S. 1065/2017 (HEARING) IA/1/2017		Rajagopal Vs Jayamma	K Vijay Kumar
13	O.S. 1207/2017 (HEARING) IA/1/2017		Naidu K V Vs Srinivasa Murthy B K	
14	O.S. 1473/2017 (HEARING) IA/1/2017		Nagaveni Vs Prema	
15	O.S. 1500/2017 (HEARING) IA/1/2017		Yellamma Vs Jayamma	S G V

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	FDP 42/2017 (HEARING)		David Johnson- LRS Nalini David Vs Susheelamma	
17	O.S. 1092/2018 (HEARING) IA/1/2018		Channasomaiah Vs Rudrappa	C D R
18	O.S. 381/2020 (HEARING) IA/1/2020		Jayaram T Vs Prameela	P N R
19	M.C. 133/2020 (HEARING)		DEBIDARSHINI NAYAK Vs JANEMJAY BARAL	KARTHIK A BHARGAV
3:00 P.M - 4:00 P.M				
20	M.C. 183/2019 (NOTICE)		Subramani alias Subbachari S L Vs Jyothi B	Manjunath
21	M.C. 188/2019 (NOTICE)		Sangeetha B Vs Azhagupandi M	K V S
22	M.C. 244/2019 (NOTICE)		Usha N Vs Raghuatha G	A R Pawar
23	R.A. 10/2020 (NOTICE) IA/1/2020		Venkashamaiah alias venkatasappa, Rep. SPA Holder Muniyellappa Vs Krishnappa	K N N
24	M.V.C. 152/1994 (A.D.R)		Manjamma A Vs M/s Larson and Toubra Ltd	
25	O.S. 686/2016 (A.D.R) IA/1/2016		Nanjundappa T V, Rep. by his GPA holder Siddaraju Vs Muninajappa	A S
26	M.C. 412/2019 (A.D.R)		Jagadish R alias Sunil R Vs NIL	Ramachandra R
27	O.S. 318/2019 (ISSUES.) IA/1/2019		Eshwaraiah M C Vs Putta Swamy M K	Ramesh K
Cases listed below are adjourned due to Covid 19				
28	O.S. 861/2004 (EVIDENCE.)	07-10-2020	MUNIVENKATAMMA Vs VIJAYAKUMARI	K.K. THAYAMMA
29	O.S. 277/2010 (EVIDENCE.) IA/1/2010	07-10-2020	GOVINDAPPA Vs LAKSHMAN @ DODDA LAKSHMAN	MS.SATYAKI ASSOCIATES

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 900/2011 (EVIDENCE.) IA/1/2011	07-10-2020	VASANTHI NAGAPPA Vs GUNDAPPA.H.	JAYARAMAIAH
31	O.S. 1755/2013 (EVIDENCE.) IA/1/2013	08-10-2020	Sujathamma Vs Kanthamma	G. Shantha
32	M.C. 119/2020 (EVIDENCE.) IA/1/2020	08-10-2020	PALLAVI Y G Vs NIL	A C SUBRAMANYA
33	O.S. 702/2020 (SUMMONS) IA/1/2020	19-11-2020	ASHWATHAMMA Vs PARVATHAMMA	RAVEESH K
34	FDP 10/2019 (NOTICE) IA/1/2019	19-11-2020	Tulasamma Vs Venkataramanappa	V Ananda
35	EX 29/2019 (NOTICE)	19-11-2020	Manjunath R Vs Gopal H	B R
36	R.A. 47/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	19-11-2020	AMBIKA B K Vs AMMAYAMMA	C D Shivanna
37	R.A. 48/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	19-11-2020	Ambika B K Vs Praveen K	C D Shivanna
38	R.A. 49/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	19-11-2020	Ambika B K Vs Mahesh L	C D Shivanna
39	R.A. 50/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	19-11-2020	AMBIKA B K Vs SRINIVAS S D	C D Shivanna
40	Misc 133/2019 (NOTICE) IA/1/2019	23-11-2020	Muninagappa since dead Rep. by LRs 1A. Jayamma Vs Munirajappa	C. Vinay Swamy
41	FDP 37/2019 (NOTICE) IA/1/2019	23-11-2020	Muni Raju Vs Revanna	K S Nataraja
42	M.C. 450/2019 (NOTICE)	23-11-2020	Vikash Kumar Vs NIL	Chitraja

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	M.A. 24/2020 (NOTICE) IA/1/2020	23-11-2020	SRIRAMIAH SETTY T N Vs RANGASWAMY P	A S M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 3051/2006 (HEARING) IA/1/2006		M S ANAND Vs M SHIVANNA	M.C. PRABHUJI
2	FDP 11/2008 (HEARING) IA/1/2008		H M SRINIVASA Vs M GOPALA SETTY	BOJA RAJ C.M.R.
3	O.S. 43/2010 (HEARING) IA/1/2010 IA/2/2010		GOWRAMMA Vs U NAMBISHAN	LAWYERS CENTRE
4	O.S. 861/2010 (HEARING) IA/1/2010 IA/2/2010		MUNINARAYANAPPA Vs LAKSHMAMMA	CHANDRASHEKAR
5	O.S. 1012/2010 (HEARING) IA/1/2010 IA/2/2010		RAMASWAMY AND OTHERS Vs NATARAJ AND ANOTHR	VIJAYASHEKAR GOWDA
6	FDP 51/2011 (HEARING)		CHIKKANNA AND OTHERS Vs PATALAPPA AND OTHERS	J.V.SRINIVAS
7	O.S. 1200/2011 (HEARING) IA/1/2011		HANUMAKKA Vs MUNITHIMAKKA AND OTHERS	RAMA MOHAN ASSOCIATES
8	O.S. 1231/2011 (HEARING) IA/1/2011		MEHBOOB BI Vs AMMAJI	RAJAGOPALA NAIDU
9	O.S. 1411/2011 (HEARING) IA/1/2011		MANJUNATH V Vs VENKATESH A K	GIRIJASHANKAR
12:00 P.M - 1:00 P.M				
10	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
11	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA
12	M.A. 44/2016 (ARGUMENTS.) IA/1/2016		Nagaraju H M Vs Nanjundappa	Y V R
13	M.A. 80/2017 (ARGUMENTS.) IA/1/2017		Mathews M J Vs Prestige Oasis Home Owners Association	Azhar Meer
3:00 P.M - 4:00 P.M				
14	O.S. 527/2012 (HEARING) IA/1/2012 IA/2/2012		MS PAVITHRA BUILDERS AND DEVELOPERS Vs VENKATARAMANAPPA	H.S. GIRISH REDDY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 927/2012 (HEARING) IA/1/2012		Ramachandra Vs Shamanna	Lakshmi.G
16	O.S. 1512/2012 (HEARING) IA/1/2012		Mohammad Iyaz Vs Fathima Bi	C.Shankar Reddy
17	O.S. 790/2014 (HEARING) IA/1/2014		Srinivasa Reddy Vs Gayathamma	Jagadeeshachari
18	O.S. 2015/2014 (HEARING) IA/1/2014		Munibairamma Vs Muniyppa	Hanamanthu
19	O.S. 24/2016 (HEARING) IA/1/2016 IA/2/2016		Praveen Kumar R K Vs Muniyamma	K.SHIVASHANKAR
20	FDP 32/2016 (HEARING)		Genevieve D Souza, Rep. by GPA A M holder G L Jagadish Vs Alwyn M M Medina	
21	O.S. 1173/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Cicilia Thomas Rebello Vs Anthonamma	K Devaraj
<u>4:00 P.M - 5:00 P.M</u>				
22	M.A. 44/2017 (HEARING) IA/1/2017		Hanumaiah Vs Krishna Murthy B C	L M R G
23	O.S. 1249/2017 (HEARING) IA/1/2017 IA/2/2017		Kopparthi Rupa Madhavi, REP BY GPA HOLDER Vs Gopala Reddy S	V N S
24	O.S. 1419/2018 (ARGUMENTS.) IA/1/2018		Bellamma Vs Chikka Narasimhaiah	K S Ramu
25	O.S. 1497/2018 (ARGUMENTS.) IA/1/2018		Sarath Babu K Vs Geetha M S	Manjunatha T B
NOTICES				
26	O.S. 953/2019 (SUMMONS) IA/1/2019		SHOBHA V Vs GANGARAJU B	Praveen Hegde
27	M.C. 81/2020 (A.D.R)		Sunilkumar K Vs NIL	B M C
28	O.S. 1651/2012 (ORDERS.) IA/1/2012 IA/2/2012		Rajamma Vs Neelamma	P.M.Narayanaswamy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 293/2016 (ORDERS.) IA/1/2016 IA/2/2016		Kumari D V Sindhu Vs Venkatesh D S	M S B
30	O.S. 813/2018 (ORDERS.) IA/1/2018 IA/2/2018 IA/3/2018		MUNIYAPPA Vs STATE OF KARNATAKA	BABU
31	O.S. 1921/2019 (ORDERS.) IA/1/2019		PETER MICHAEL JOSEPH Vs CHINNAMMA	RAVI SHANKAR
32	O.S. 875/2020 (ORDERS.) IA/1/2020		ANJINAMMA Vs VENKATAMMA	G N JANARDHANA
Cases listed below are adjourned due to Covid 19				
33	O.S. 812/2005 (SUMMONS) IA/1/2005 IA/2/2005	12-11-2020	S A RUDRARADHYA Vs KARIBASAVIAIAH	
34	O.S. 1344/2006 (SUMMONS) IA/1/2006	12-11-2020	N GANESH Vs SARASAMMA	G.NARENDRA RAJU
35	O.S. 1829/2008 (SUMMONS) IA/1/2008	12-11-2020	MUNIHANUMIAIAH Vs DODDALINGAPPA	B.MANJUNATH AND ASSOCIATES EXPARTE
36	O.S. 659/2011 (SUMMONS) IA/1/2011	12-11-2020	CHIKKAMUNIYAMMA Vs SIDDAGANGAMMA	M.MARUTHI REDDY
37	O.S. 1550/2015 (SUMMONS) IA/1/2015	12-11-2020	Manjunath K J Vs Yashoda S K	Sanjay
38	O.S. 16/2016 (SUMMONS) IA/1/2016	12-11-2020	Purushotham B A Vs Lakshminarayana B A	T S K
39	Misc 118/2016 (SUMMONS) IA/1/2016 IA/2/2016	12-11-2020	Daniel Raj R Vs Krishnamoorthy R	SHIVASWAMY
40	O.S. 679/2018 (SUMMONS) IA/1/2018	12-11-2020	Ruben Vs Anthony Raj	H Maregowda
41	O.S. 30/2019 (SUMMONS) IA/1/2019	12-11-2020	Dr. Manjunath T V Vs Srinivas Maddi	A M R
42	O.S. 1438/2019 (SUMMONS)	12-11-2020	Narayanappa Vs Narayanamma	N M M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 1600/2019 (SUMMONS) IA/1/2019	12-11-2020	PUTTAMMA Vs KRISHANAPPA URUF MUNIYAPPA	ANANDA
44	O.S. 1627/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-11-2020	MUNIYAMMA Vs MANJULA C	MUTHURAJ H
45	O.S. 1908/2019 (SUMMONS) IA/1/2019	12-11-2020	Subbarayappa alias Subramani M Vs Chikka Akkamma	R Venkatesh
46	M.C. 41/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-11-2020	Madan Kumar N Vs Spoorthi C	Jagadish Prasad C K
47	O.S. 217/2020 (SUMMONS) IA/1/2020	12-11-2020	NAGARATHNA Vs PRASAD	M V GANESH
48	R.A. 53/2020 (SUMMONS) IA/1/2020	12-11-2020	RAMESH K P Vs CLASSIC ORCHARDS PROPERTY REPTD BY SECRETARY	A SAMPATH
49	O.S. 220/2016 (A.D.R) IA/1/2016	12-11-2020	Vijay Kumar Vs Eranna @ Veeranna	D G
50	O.S. 411/2008 (EVIDENCE.) IA/1/2008	12-11-2020	NAGARATHNA Vs R GOVINDARAJU	
51	O.S. 575/2008 (EVIDENCE.) IA/1/2008	12-11-2020	A R PATEL Vs K S SUSHEELA	
52	O.S. 1311/2008 (EVIDENCE.) IA/1/2008	12-11-2020	MUNIRATHNAMMA Vs NAGARAJA	VINAY SWAMY HVR D1 TO 6
53	O.S. 1690/2008 (EVIDENCE.) IA/1/2008	12-11-2020	MUDDAMMA Vs VENKATAPPA	N.SRIDHAR
54	O.S. 309/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	12-11-2020	BHAGYA Vs MUNIHANUMIAH	BOJARAJ G.CHANDRASHEKARAIH
55	O.S. 1177/2014 (EVIDENCE.) IA/1/2014	12-11-2020	Pramod alias Pramod Kumar H Vs Hrudayaraju	Aravind Kumar
56	O.S. 599/2017 (EVIDENCE.) IA/1/2017	12-11-2020	M/s Spalarge Residential Properties Pvt Ltd Vs Santhosh D T	N K K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 1502/2018 (EVIDENCE.) IA/1/2018	12-11-2020	Srinivas Vs Gali Hanumantharayappa	Samuel S Dandin

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 14-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	RA. 96/2012	Hearing	Sri. S.V.B
02	OS. 408/2015	Hearing	Sri. D.S
03	OS.917/2008	Arguments	Sri. G.R.S
04	OS. 1332/2008	Arguments	Sri. R.T.N
05	OS. 257/2011	Arguments	Sri. NAGARAJU
06	OS. 39/2013	Pre- conciliation for E Lok Adalath	
07	OS. 1232/2013	Pre- conciliation for E Lok Adalath	
08	OS. 1357/2013	Pre- conciliation for E Lok Adalath	
09	OS. 1646/2013	Pre- conciliation for E Lok Adalath	
10	OS. 599/2015	Pre- conciliation for E Lok Adalath	

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1257/2016	Hearing	—
02	OS. 1612/2012	Arguments	Sri.G.L.P
03	OS. 433/2015	Arguments	Sri. Raju R
04	OS. 709/2016	Pre- conciliation for E Lok Adalath	
05	OS. 974/2016	Pre- conciliation for E Lok Adalath	
06	OS. 1059/2016	Pre- conciliation for E Lok Adalath	

NOTE :

1. Only 16 matters posted for hearing / argument are available on 14.09.2020
2. The next date of hearing pertaining to other matters posted on 14.09.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 14-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2088/2005	Evidence
02	O.S. 1979/2005	Evidence
03	O.S. 1980/2005	Evidence
04	O.S. 2319/2005	Evidence
05	O.S. 2203/2006	Arguments
06	O.S. 364/2006	Hearing
07	O.S. 183/2007	Hearing
08	Ex. 132/2007	Hearing
09	O.S. 289/2009	Hearing
10	O.S. 580/2009	Hearing
11	O.S. 589/2009	Hearing
12	O.S. 668/2009	Hearing
13	O.S. 25/2014	Evidence
14	Misc. 111/2016	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 845/2009	Hearing
02	O.S. 964/2009	Hearing
03	O.S. 1125/2009	Hearing
04	O.S. 1130/2009	Hearing
05	O.S. 1149/2009	Hearing
06	FDP 32/2009	Hearing
07	O.S. 1412/2009	Hearing
08	O.S. 482/2014	Evidence
09	O.S. 929/2014	Evidence
10	O.S. 1227/2014	Evidence
11	O.S. 1328/2014	Evidence
12	O.S. 1315/2015	Evidence
13	O.S. 299/2017	Arguments
14	O.S. 355/2017	Arguments


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.